

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1149
TO BE ANSWERED ON 18.09.2020

COMMERCIAL SEXUAL EXPLOITATION

1149: DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the sensitization workshops and seminars conducted by the government for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation;
- (b) the number of Protective and Rehabilitation (P&R) Homes set up for such victims;
- (c) the details of the vocational training provided to such victims and the results thereof; and
- (d) he details of the periodic inspection reports conducted by the Monitoring Committees constituted at the Central, State and District level?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under the Prevention component of the Ujjawala scheme Social mobilization, sensitization of local communities, awareness generation programmes are conducted through workshops and seminars.

(b)The Ministry has sanctioned 140 Protective and Rehabilitation (P&R) Homes for such victims till date.

(c) The victims at the Protective and Rehabilitation (P&R) Homes are provided with Vocational Training in order to completely rehabilitate them and to provide alternate livelihood options. Vocational training regarding manufacturing of sanitary napkins, envelopes, painting, fashion designing, tailoring, embroidery, food processing, candle and toy making, beautician and computer courses have been conducted.

(d) There is three tier monitoring mechanism at District, State and Central levels. The continuation of grant to the agency is based on the satisfactory performance reported by the State Government/UT Administration. For this purpose periodic inspections are undertaken.
